Annexure - 7 Name of the corporate debtor: Afcan Impex Private Limited; Date of commencement of CIRP: 17.02.2021; List of creditors as on:5.05.2021 List of operational creditors (Government dues)

SI. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingen t claim	Amount of any mutual dues, that may be set-off	of claim not		Remarks if any	
	Department	Governm ent	Identificat ion No.	Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest	covered	related party?	% of voting share in CoC, if applicable					
1	Income Tax Department, ITO (TDS)-1(1)(1), working under CIT(TDS)-1, Mumbai	Governme nt of India	N/A	3.03.2021	1,49,550	1,49,550	Tax Arrears	0	0	-	0	0	0	0	0	
2	Union of India, Ministry of Commerce & Industry through DC, KASEZ, Gandhidham- Gujrat	Governme nt of India	N/A	4.16.2021	1,20,54,443	1,18,43,000	operational creditor	0	0	-	0	0	0	211443	0	
3	Sales Tax Department , Gandhidham	Sales Tax Departme nt , Gandhidh am	N/A	4.19.2021	5,80,64,381	5,80,64,381	operational creditor	0	0	-	0	0	0	0		
	Total				7,02,68,374	7,00,56,931		0	0		0	0	0	211443	0	